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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5321/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5322/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2009-2010.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5323/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2009-2010.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5324/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2009-2010.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 5325/15/11)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Food Corporation of India, New Delhi, for the year 2009-2010.

(ii) Annual Report of the Food Corporation of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5326/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

(i) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Third Amendment) Order, 2011 published in Notification No. S.O. 2447(E) in Gazette of India dated the 28<sup>th</sup> October, 2011.

(Placed in Library, See No. LT 5327/15/11)

(ii) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2011 published in Notification No. S.O. 2227(E) in Gazette of India dated the 27<sup>th</sup> September, 2011.

(Placed in Library, See No. LT 5328/15/11)

(iii) G.S.R. 726(E) published in Gazette of India dated the 28<sup>th</sup> September, 2011, imposing stockholding and turnover limits on dealers of sugar and khandsari.

(Placed in Library, See No. LT 5329/15/11)

(iv) G.S.R. 772(E)/Ess.Com./Sugarcane published in Gazette of India dated the 19<sup>th</sup> October, 2011, notifying the Factory-wise Fair and Remunerative Price of Sugarcane for the sugar season 2010-2011.

(Placed in Library, See No. LT 5330/15/11)

(4) A copy of the Consumer Protection (Third Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 708(E) in Gazette of India dated the 22<sup>nd</sup> September, 2011 under sub-section (1) of section 31 of the Consumer Protection Act, 1986.

(Placed in Library, See No. LT 5331/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

(i) The Fertilizer (Control) Third Amendment Order, 2011 published in Notification No. S.O. 2203(E) in Gazette of India dated the 22<sup>nd</sup> September, 2011.

(Placed in Library, See No. LT 5332/15/11)

(ii) S.O. 2426(E) published in Gazette of India dated the 24<sup>th</sup> October, 2011, notifying the specifications of provisional fertilizers, mentioned therein, to be manufactured by M/s Coromandal Fertilisers Limited, Secundrabad, Andhra Pradesh, for a period of three years from the date of publication of this Order in the official Gazette.

(Placed in Library, See No. LT 5333/15/11)

...(Interruptions)

MR. CHAIRMAN: Prof. K.V. Thomas.

...(Interruptions)